NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/124/2017

NAME OF THE PETITIONER

: NEW HORIZON CREDIT AND INVESTMENT PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. B. Sgrath baby

Responden

B. gada

ORDER

Counsel for petitioner called but absent. No representation. Representative of ROC present. The matter is posted for hearing. Put up on 13.12.2017.

S Vijayaraghavan Member (Technical) -sel -

K Anantha Padmanabha Swamy Member (Judicial)

bc